

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-8**  
IB-3475(ND)/2019  
In  
New IA 3575/2020

**IN THE MATTER OF:**

Ardiv International LLP

Vs.

M/s Innovative Textiles Ltd. & Anr.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 11.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Sanket Gupta, Advocate

For the Respondent/CD :

For the Liquidator :

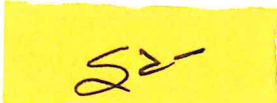
**ORDER**

**IA 3575 of 2020:-**


Counsel for the Applicant is present and prayed for early hearing of **IB 3475 of 2019**, the application is **allowed**.

The Registry is directed to list **IB 3475 of 2019** on 21<sup>st</sup> October 2020. The Counsel for the Applicant is directed to send private notice to the Corporate Debtor for informing the next date of hearing.

List on 21<sup>st</sup> October 2020



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**